GOVERNMENT OF INDIA HOME AFFAIRS LOK SABHA

UNSTARRED QUESTION NO:3332 ANSWERED ON:17.03.2015 INVOLVEMENT OF POLICE PERSONNEL IN CRIME Choudhary Shri Ram Tahal;Jadhav Shri Prataprao Ganpatrao;Singh Shri Dushyant

Will the Minister of HOME AFFAIRS be pleased to state:

(a) whether several cases of crime and corru- ption by Indian Police Service (IPS) Officers and State Police personnel have been reported in the country;

(b) if so, the number of such cases registered against the State Police Personnel and IPS officers along with the number of cases solved/ unsolved separately and the steps taken to solve all the cases along with the details of action taken against them separately during each of the last three years and the current year, crime and State-wise including Delhi Police; and

(c) the steps taken by the Government to stop such cases in future?

Answer

MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI HARIBHAI PARATHIBHAI CHAUDHARY)

(a) to (c): The information is being collected and will be laid on the Table of the House.